NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 530 of 2020

IN THE MATTER OF:

Amit Agarwal, R.P. of the
Corporate Debtor Bouleverd Projects Pvt. Ltd. ...Appellant

Versus

Ziasess Ventures Ltd. ...Respondent

Present:
For Appellant : Mr. Arun Kathpalia, Senior Advocate with Mr. Angad Verma, Advocate

For Respondent : Mr. Ribhu Garg, Mr. Zaid Laq Ahmed and Mr. Saurav Agarwal, Advocates

O R D E R
(Through Virtual Mode)

16.06.2020 While typing out the order sheet dated 9th June, 2020 the next date of hearing fixed for 1st July, 2020 has been inadvertently left out. We correct the typographical error by inserting the following:

"Let the appeal be posted 'for Admission (After Notice)' on **1st July, 2020."**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/RR/